

Unauthorised Occupation of Lands and Houses by the Pong Dam Oustees

*502. SHRI SAT PAUL MITTAL: Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 271 given in the Rajya Sabha on the 17th November, 1977 and state:

(a) the number of times and the dates on which Central Government have referred to the Himachal Pradesh Government the matter regarding unauthorised occupation of lands and houses by the Pong Dam Oustees;

(b) whether the Central Government have received any reply from the Himachal Pradesh Government in this regard, if so, what are the details thereof; and

(c) what steps the Central Government are taking to settle the issues to avoid any undue harassment to the people belonging to the poorer section of the Community?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (c) The case of illegal occupation of the lands of Shri Chuhan Singh, by Shri Shambhu Nath, a Pong Dam Oustee, who had received full compensation for the lands acquired by the Beas Project, has come to notice. As the subject falls within the purview of the State Government, the case was referred to the Government of Himachal Pradesh. Seven communications were addressed to the Government of Himachal Pradesh between August and November, 1977 on the following dates:

1. 5-8-1977
2. 10-8-1977
3. 27-8-1977
4. 5-9-1977
5. 9-9-1977
6. 27-9-1977
7. 21-11-1977

The only communications received from the Government of Himachal Pradesh are copies of two telegrams addressed by them to the Deputy Commissioner, Kangra asking for reports on the case. No final reply has been received from the Government of Himachal Pradesh.

*503. [Transferred to the 13th December, 1977.]

दिल्ली राज्य औद्योगिक विकास निगम द्वारा
कमीजों के निर्यात के संबंध में केन्द्रीय
जांच ब्यूरो द्वारा जांच

@*504. श्री नागेश्वर प्रसाद साही :

श्री नरसिंह प्रसाद नन्द :

श्री नथी सिंह :

श्री प्रेम मनोहर :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली राज्य औद्योगिक विकास निगम द्वारा जर्मनी को कमीजों के निर्यात के सम्बन्ध में केन्द्रीय जांच ब्यूरो का प्रतिवेदन प्राप्त हो गया है; और

(ख) यदि हां, तो इस गजती के लिए उत्तरदायी अधिकारियों के नाम क्या हैं ?

[CBI enquiry into exports of shirts by the DSIDC

@*504. SHRI NAGESHWAR
PRASAD SHAHI:
SHRI NARSINGHA:
PRASAD NANDA:
SHRI NATHI SINGH:
SHRI PREM MANOHAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the C.B.I. report into the export of shirts to Germany by the Delhi State Industrial Development Corporation has been received; and

(b) if so, what are the names of the officers who have been held responsible of the lapse?

@Previously Starred Question 297 transferred from the 29th November, 1977.

[] English translation.

उद्योग मंत्री (श्री जार्ज फर्नांडिस) : (क)
अभी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

†[THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES): (a)
Not yet Sir.

(b) Does not arise.]

संघ लोक सेवा आयोग के सदस्यों द्वारा
लोक पदों का ग्रहण किया जाना

*505. डा० लोकेश चन्द्र : क्या गृह
मंत्री यह बताने की कृपा करेंगे कि संघ लोक
सेवा आयोग के किन-किन सदस्यों को अप्रैल
से सितम्बर, 1977 की अवधि में सार्वजनिक
पदों को ग्रहण करने की अनुमति दी गई ?

†[Holding of public offices by Mem-
bers of U.P.S.C.

*505. DR. LOKESH CHANDRA:
Will the Minister of HOME AFFAIRS
be pleased to state the names of the
members of the Union Public Service
Commission who have been permit-
ted to hold public offices during the
period from April to September,
1977.]

गृह मंत्रालय में राज्य मंत्री (श्री
एस० डी० पाटिल) : ऐसी कोई अनुमति
नहीं दी गई थी ।

†[THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI S. D. PATIL): No such permis-
sion was given]

Market rate of cotton

*506. SHRI RANBIR SINGH: Will
the Minister of INDUSTRY be pleased
to state:

(a) what are the rates at which long
staple cotton is being sold at present
in the markets of Karnal, Kurukshetra
Sirsa, Sonapat and Rohtak Districts in
Haryana;

(b) whether it is a fact that the
agriculturists are being forced to sell
cotton below the support price; and

(c) if so, what steps Government
propose to take in this regard?

THE MINISTER OF INDUSTRY
(SHRI GEORGE FERNANDES): (a)
Long staple varieties of Kapas are not
grown in the State of Haryana.

(b) No, Sir.

(c) Does not arise.

Shipping Corporation of India

*507. SHRI HIMMAT SINH:
SHRI HARSH DEO MALA-
VIYA:
SHRI NRIPATI RANJAN
CHOUDHURY:

Will the Minister of SHIPPING AND
TRANSPORT be pleased to state:

(a) what is the profit earned by the
Shipping Corporation of India for the
year 1976-77;

(b) what have been the operation-
al expenses of Corporation during the
year 1976-77;

(c) what is the number of ships
added to its fleet during 1976-77; and

(d) what steps Government propose
to take to improve the financial posi-
tion of the corporation?

THE MINISTER OF STATE IN-
CHARGE OF THE MINISTRY OF
SHIPPING AND TRANSPORT (SHRI
CHAND RAM): (a) Rs. 3.65 crores.

(b) Rs. 186.78 crores.

(c) Six.

(d) Shipping Corporation of India
is facing some cash flow problems
owing to the expansion of its fleet and
prolonged slump in the freight mar-
ket. Loan assistance is being given to
it on merit to tide over these diffi-
culties.

†[] English translation.